

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL No.85731 OF 2024

[Arising out of order-in-original no. 56/2023-24 dated 28th March 2024 passed by the Principal Commissioner of Customs (General), Mumbai Zone-I, New Custom House, Ballard Estate, Mumbai]

AAROH LOGISTICS

Shop No.35, Adarsh Market, Plot no.18A, Sector 48A, Seaawoods,
Maharashtra-400707

Appellant

Vs.

COMMISSIONER OF CUSTOMS(GENERAL)-

Mumbai Zone-I, New Custom House,
Ballard Estate, Mumbai-400001

Respondent

Appearance:

Present for the Appellant :Shri Shubham Waphre, Advocate

Present for the Respondent: Shri Ram Kumar (AR)

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: 12.09.2025

FINAL ORDER NO. 86334/2025

PER: CORAM

Learned Counsel for appellant seeks for withdrawal of appeal.

Accordingly, appeal is dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

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